

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.10
I.A. Nos.398, 767, 768/2023,
04, 87 & 344/2024 in
C.P. (IB) No.36/BB/2022

IN THE MATTER OF:

M/s. Shri Arihant Credit Souhard Sahakari Ltd. ... Petitioner
Vs.
M/s. Soubhagya Laxmi Sugars Ltd. ... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 24.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Resolution Professional : Shri C.K. Nandakumar (Sr. Adv.)
with Ms. Maitreyi Bhat
Resolution Professional : Ms. Shirley Mathew
For the Applicant in IA 87/2024 : Shri Sandeep H.
For the Applicant in IA 04/2024 : Shri Saravana P.

ORDER

I.A. No.344 of 2024:

1. The present Application has been filed by the Resolution Professional seeking to take on record the 12th Progress Report for the Period from 01.01.2024 to 31.03.2024.
2. Heard the Ld. Counsel for the Applicant/RP.
3. In the circumstances, and for the reasons mentioned in the Application, the instant I.A. is hereby allowed by taking on record the 12th Progress Report for the Period from 01.01.2024 to 31.03.2024.
4. **Accordingly, I.A. No.344 of 2024 is hereby disposed of.**

:2:

I.A. No.04/2024

1. Heard the Ld. Counsels for the parties.
2. Both the parties are directed to file written submissions in not more than four pages each, within a period of one week.
3. **Order Reserved.**

I.A. No.87/2024

1. Heard the Ld. Counsels for the parties.
2. Both the parties are directed to file written submissions in not more than four pages each, within a period of one week.
3. **Order Reserved.**

I.A. Nos.398, 767 & 768/2023

1. Heard the Ld. Counsels for the parties.
2. The Ld. Senior Counsel for the RP sought four weeks' time to file written submission in I.A. No.398/2023. He is permitted to file the same, within a period of three weeks.
3. List the matter on **19.06.2024.**

-Sd-

**MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

Puja

-Sd-

**K. BISWAL
MEMBER (JUDICIAL)**